

**GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA  
UNSTARRED QUESTION NO. 1208  
TO BE ANSWERED ON 9<sup>th</sup> February, 2021**

**SALE/LEASE OF LANDS BELONGING TO FCI AND CWC**

**1208. DR. T. SUMATHY (A) THAMIZHACHI THANGAPANDIAN:**

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:**

- (a) whether the Government has taken any decision for the sale or leasing of large tract of commercial lands belonging to FCI and Central Warehousing Corporation (CWC) in the country like the CWC located at Virugambakkam, Chennai;
- (b) if so, the details thereof;
- (c) whether the Government is facing any litigation in courts with regard to the sale/leasing of lands under FCI and CWC; and
- (d) if so, the details thereof?

**A N S W E R  
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS, FOOD &  
PUBLIC DISTRIBUTION  
(SHRI DANVE RAOSAHEB DADARAO)**

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- (a): No Sir.
- (b): Not applicable in view of above.
- (c): No Sir.
- (d): Not applicable in view of above.

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